

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Reliable Cashew Company Pvt Ltd**

PETITION NUMBER : **CP/IB/48/2023**

APPLICATION NUMBER : **a) IA/IBC/1204/2024
b) IA/IBC/737/2024**

ORDER

201.a. IA/IBC/1204/2024 IN CP/IB/48/2023

Ld. Counsel Ms. K. Lavanya for the Applicant. Ld. Counsel Mr. Avinash Krishnan Ravi for the Respondent.

Ld. Counsel for the Respondent no.1 sought time to file reply. 10 days allowed. This is the final opportunity. Let the reply be served on the Applicant. Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **10.09.2024**.

201.b. IA/IBC/737/2024 IN CP/IB/48/2023

Ld. Counsel Ms.K.Lavanya for the Applicant. Ld. Counsel Mr. N.P. Vijay Kumar for R1to R6. Ld. Counsel Mr. Bhuvaneshwar for R7. Ld. Counsel Mr. Arjun Suresh for R8.

Reply has been filed by R1 to R6 on 31.05.2024. R7 filed reply on 29.04.2024. R8 filed reply on 07.06.2024.

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Applicant is yet to carry out substituted service upon R9 and R10 as directed in the order dated 31.05.2024. Let the same be done within 3 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **10.09.2024**.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk